

Removal/Replacement of Chief Executives of Public Sector Undertakings

*12. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) which are the public sector undertakings whose chief executives were removed or replaced between May and October, 1986;

(b) the reasons therefor; and

(c) the criteria followed in making new appointments for those posts ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) During May to October, 1986 the Chief Executives of Cement Corporation of India, Burn Standard Company Ltd. and Cochin Refineries Ltd. were suspended/removed or replaced before the end of their normal tenure.

(b) They were removed/suspended on account of the deterioration of performance or irregularities in implementation of major projects.

(c) The criteria followed in making new appointments to the posts of chief executives

are : (i) job requirement specific to the posts; (ii) Suitability of the candidate; (iii) Qualifications and experience; (iv) Track Record; (v) Quality of Leadership; and (vi) Initiative and Drive.

Exploration around Maharashtra and Gujarat Coasts

*14. SHRI KRISHNA SINGH :
SHRI PRAKASH V. PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission has struck a major oil find in the Western offshore belt, off the Maharashtra and Gujarat Coasts;

(b) if so, the details of the finds; and

(c) the steps being taken for further explorations around it for best use of these resources ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) to (c). Oil was struck by ONGC at the following three locations recently in the Western offshore areas :

Name of the well	Location	Date
CD-1	50 km. South East of South Tapti Gas Field (About 75 km. West of Daman)	May, 1986
CA-1	—do—	Sept., 1986
B-42-1	150 km. West from Bombay	Sept., 1986

More locations have been released for exploratory drilling to assess the potential of these finds.

Setting up of Petro-Chemical Promotion and Development Authority

*15. DR. B.L. SHAIKESH :
SHRI K. RAMACHANDRA REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal under consideration of Government to set up a Petro-chemical Promotion and Development Authority (PPD) to identify and support the development of basic petro-chemicals and their end-products, in view of the growing importance of petro-chemicals in the economy; and

(b) if so, its broad outlines and when it is likely to be set up ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) :

(a) and (b). The Committee for Perspective Planning of Petro-chemical Industry which was set up in April, 1986 for formulating a long-term integrated growth oriented plan for petro-chemical industry has *inter-alia* recommended in its report that a Petro-chemical Promotion and Development Authority (PPDA) should be constituted for the judicious and steady promotion of uses of petro-chemicals in view of the growing importance of petro-chemicals to the Indian economy. The functions of the PPDA as suggested by the Committee would involve rendering financial and other assistance for the promotion of all such measures as are in its opinion conducive to the development of petro-chemical industry. Such measures include initiating studies for use of different alternative materials including petrochemicals, promoting quality consciousness, training, upgradation and/or import of processing machinery, suggesting policy measures for benefit of small scale producers, recommending measures for export, import and fiscal policy and highlighting the research needs. The Committee has further recommended that the PPDA will set up and delegate powers to the 3 specialised sub-groups, namely, Polymers, Fibres and Chemicals and also set up a Cell to identify the areas of futuristic applications of petro-chemicals. To perform these functions effectively the Committee has recommended that PPDA should have members to represent the Ministries/Departments of Government of India dealing with the subject and from major public and private sector corporations engaged in petrochemical manufacturing activities.

The Committee submitted its report on 30.9.86 and its recommendations are under consideration of the Government and a final view is yet to be taken.

Manufacture of New Models by Maruti Udyog Ltd.

***16. SHRI S. JAIPAL REDDY :
DR. G. VIJAYA RAMA RAO :**

Will the Minister of INDUSTRY be pleased to state ;

(a) whether Maruti Udyog Ltd. have approached the Government for permission to manufacture two new models *viz.* 1300 cc and 1000 cc;

(b) if so, the details of the proposal made; and

(c) whether permission to manufacture new models will involve a fresh burden on foreign exchange and also slow down the process of indigenisation ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Yes, Sir.

(b) The proposal involves manufacture of a 'three-box' car with two options of engine, *viz.* 1000 cc and 1300 cc.

(c) The matter is under consideration of the Government.

Transfer of Shanau Power House in Joginder Nagar (H.P.) from Punjab

***17. PROF. NARAIN CHAND PARASHAR :** Will the Minister of ENERGY be pleased to state :

(a) whether Union Government have received a proposal from the Government of Himachal Pradesh for transfer of Shanau Power House in Joginder Nagar in Himachal Pradesh from Punjab;

(b) if so, the date on which the matter was taken up with Union Government by the State Government and the decision taken in this regard; and

(c) if no decision has been taken so far, the likely time by which the decision would be taken and the reasons for delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c). Yes, Sir. The demand for transfer of Joginder Nagar Power House from Punjab to Himachal Pradesh was referred by Chief Minister of Himachal Pradesh in October, 1984 and again in July, 1985, in reply to which he was informed in January, 1985 and again in August 1985, that since the alloca-